## **Directorate General of Foreign Trade Udyog Bhawan DES-V Section**

## Minutes of NC-V Meeting held on 07.04.2011

The Meeting No. 1/AM12 for the licensing year 2011-12 to consider the cases under Duty Exemption Schemes (Chapter-4) held on 7.4.2011 in Room No.213 of DGFT under the Chairmanship of Shri. A. K. Singh, Jt. DGFT. The following officers were present: -

SI.	Name of the representatives & their	Department
No	designations	
1.	Shri. R. A. Lal, Director	R.O, TC, Noida
2.	Shri. J. D. Giri, Nominee, AEPC	AEPC
3.	Shri Nand Lal, Development Officer	DIPP
4.	Shri. Kuldeep Singh, Asstt. Director	MSME

## (TEXTILES AND LEATHER ITEMS)

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MEETING NUMBER	: 1//84-ALC3/2011 MEETING DATE : 7.04.2011

		Party Name: KE-TECHNICAL TEXTILES PVT.LTD.	Meet No/Date:1/84-ALC3/2011 07.04.2011	Status: Deferred
1	HQ File :01/81/050/00355/AM10/	RLA File :02/24/040/00171/AM10/	Lic.No/Date:0210134925 07.12.2009	Defer Date: 12.05.2011

Decision: The Committee considered the case as per agenda along with other relevant papers and observed that the case is under examination of DC (MSME). It was therefore decided to await the same and defer the case for re-listing on 12.05.2011.

Case No.:6/46/84-ALC3/2010	Meet No/Date:1/84-ALC3/2011 07.04.2011	Status: Approved
HQ File :01/84/050/00341/AM11	Lic.No/Date:0510278845 07.12.2010	

Decision: The Committee considered the case as per agenda and in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as per written comments of DC (MSME) conveyed vide their U.O No. 37(5)/03/2011-12/Hosy /53 dated 07 04 2011 as detailed below.

Export item	Export	Import ite	em	Qty allowed		
	Quantity					
Ladies' Trouser with pocket	10000	100%	Linen	24500 Sq mtrs (@		
made of 100% Linen Yarn	Pcs	Yarn	Dyed	2.45 sq. mtrs/pc).		
Dyed Fabric, GSM-178+/-		Fabric,	GSM-			
10% (Style 1B101950)		178+/-10	ን%			

The GSM of fabric used in the export products should conform with the GSM of fabric imported within the variation of +/-10%. The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:2/46/84-ALC3/2010	]		Status: Approved	
HQ File :01/84/050/00337/AM11		Lic.No/Date:0510278890 08.12.2010		
Decision : The Committee considered the case as per agenda and in consultation with the representatives of technical authorities present in the				

meeting decided to ratify the Advance authorization issued in this case as per written comments of DC (MSME) conveyed vide their U.O No. 37(5)/04/2011-12/Hosy. /52 dated 7.04.2011 as detailed below:

Export item	Export	Import item	Qty allowed
	Quantity		
Ladies' Romper made of 100% Rayon Twill Fabric, GSM-80+/-10%. (Style 3V1505)		100%Rayon Twill Fabric, GSM-80+/- 10%.	1113 Sq mtrs (@ 2.25 sq. mtrs/pc).

The GSM of fabric used in the export products should conform with the GSM of fabric imported within the variation of +/-10%. The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:3/46/84-ALC3/2010	-	Meet No/Date:1/84-ALC3/2011 07.04.2011	Status: Approved
HQ File :01/84/050/00338/AM11/		Lic.No/Date:0510278879 08.12.2010	

Decision: The Committee considered the case as per agenda and in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as per written comments of DC (MSME) conveyed vide their U.O No. 37(5)/05/2011-12/Hosy. /52 dated 7.04.2011 as detailed below:

Export item	Export	Import item	Qty allowed
	Quantity		
Ladies Trouser with pocket	20200	100%Linen Dyed	48278 sq mtrs
made of 100% Linen Dyed	Pcs	Fabric (GSM-	(@ 2.39 sq.
Fabric GSM-205+/-10%		205+/-10%)	mtrs/pc).
(Style.1B100089/1B101658)			
Ladies Trouser with pocket	20300	100%Linen Dyed	48517 sq mtrs
made of 100% Linen Dyed	Pcs	Fabric (GSM-	(@ 2.39 sq.
Fabric GSM-245+/-10%		245+/-10%)	mtrs/pc).
(style1B100089/1B1011658)			
Ladies Trouser with pocket	20100	100%Linen Dyed	48039 sq mtrs
made of 100% Linen Dyed	Pcs	Fabric (GSM-	(@ 2.39 sq.
Fabric GSM-295+/-10%		195+/-10%)	mtrs/pc).
(style1bB100089/1B1011658)			

The GSM of fabric used in the export products should conform with the GSM of fabric imported within the variation of +/-10%. The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

,	05.04.2011	Status: Approved
	Lic.No/Date:3210046325 10.12.2010	

Decision: The Committee considered the case as per agenda and in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as per written comments of DC (MSME) conveyed vide their U.O No. 37(5)/61/2011-12/Hosy. /52 dated 7.04.2011 as detailed below:

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Export item	Export Quantity	Import item	Qty allowed
Boys Pant made of 80% Cotton 20% Polyester Knitted Fabric,GSM-300+/- 10%.(StyleA1-505-1)	4416 Pcs	80% Cotton 20% Polyester Knitted Fabric, GSM-300+/-10%.	7242.24 sq mtrs (@ 1.64 sq. mtrs/pc).
Girls Jogging Suit made of 80% Cotton 20% Polyester Knitted Fabric, GSM-300+/-10%. (Style A1- 910-1)	470 sets	80% Cotton 20% Polyester Knitted Fabric, GSM-300+/-10%.	963.5 sq mtrs (@ 2.05 sq. mtrs/set).
		78.5% Cotton 18.5% Polyester, 3% Spandex Knitted 1X1 Rib Fabric, GSM-420+/-10%.	7.05 sq mtrs (@ 0.015 sq. mtrs/set).
Baby's Jogging Suit made of 80% Cotton 20% Polyester Knitted Fabric, GSM-300+/-10%. (Style A1- 915-1)	1353 sets	80% Cotton 20% Polyester Knitted Fabric, GSM-300+/-10%.	1840.08 sq mtrs (@ 1.36 sq. mtrs/set).
		78.5% Cotton 18.5% Polyester,3% Spandex Knitted 1X1 Rib Fabric, GSM-420+/-10%.	16.24 sq mtrs (@ 0.012 sq. mtrs/set).
Boys Jogging Suit made of 80% Cotton 20% Polyester Knitted Fabric, GSM-300+/-10%. (Style A1- 917-1)	581 sets	80% Cotton 20% Polyester Knitted Fabric, GSM-300+/-10%.	1156.19 sq mtr (@ 1.99 sq. mtrs/set).
		78.5% Cotton 18.5% Polyester,3% Spandex Knitted 1X1 Rib Fabric, GSM-420+/-10%.	7.15 sq mtrs (@ 0.0123 sq. mtrs/set).
	Boys Pant made of 80% Cotton 20% Polyester Knitted Fabric, GSM-300+/-10%. (StyleA1-505-1)  Girls Jogging Suit made of 80% Cotton 20% Polyester Knitted Fabric, GSM-300+/-10%. (Style A1- 910-1)  Baby's Jogging Suit made of 80% Cotton 20% Polyester Knitted Fabric, GSM-300+/-10%. (Style A1- 915-1)  Boys Jogging Suit made of 80% Cotton 20% Polyester Knitted Fabric, GSM-300+/-Knitted Fabric, GSM-300+/-	Boys Pant made of 80% Cotton 20% Polyester Knitted Fabric, GSM-300+/-10%. (StyleA1-505-1)  Girls Jogging Suit made of 80% Cotton 20% Polyester Knitted Fabric, GSM-300+/-10%. (Style A1- 910-1)  Baby's Jogging Suit made of 80% Cotton 20% Polyester Knitted Fabric, GSM-300+/-10%. (Style A1- 915-1)  Boys Jogging Suit made of 80% Cotton 20% Polyester Knitted Fabric, GSM-300+/-10%. (Style A1- 915-1)  Boys Jogging Suit made of 80% Cotton 20% Polyester Knitted Fabric, GSM-300+/-	Boys Pant made of 80%

The GSM of fabric used in the export products should conform with the GSM of fabric imported within the variation of +/-10%. The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:2/1/84-ALC3/2011	Party Name: GAURAV INTERNATIONAL	Meet No/Date:1/84-ALC3/2011 07.04.2011	Status: Deferred		
6	HQ File :01/84/050/00387/AM11/		Lic.No/Date:0510283907 14.02.2011	Defer Date: 12.5.2011		
- 11	Decision: The Committee considered the case as per agenda along with other relevant papers and observed that the case is under examination of DC(MSME). It was therefore decided to await the same and defer the case for re-listing on 12.5.2011.					

Case No.:4/50/84-ALC3/2010	,	Meet No/Date:1/84-ALC3/2011 07.04.2011	Status: Approved
HQ File :01/84/050/00369/AM11/	II I	Lic.No/Date:0510284819 01.03.2011	

Decision: The Committee considered the case as per agenda along with other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below: -

S. No	Export Item	Export Qty.	Import item	Qty. allowed
1	Girls Dress Made of 74% Rayon 26% Polyester Dyed Woven Fabric, GSM 93(+-10%), Style No.GDR22	8400 Pcs	74% Rayon 26% Polyester Dyed Woven Fabric (SQM 12348.00 (GSM 93/ +- 10%)	1367.10 Kgs.

The GSM of fabric used in the export products should conform with the GSM of fabric imported within the variation of +/-10%. The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:3/1/84-ALC3/2011 Party Name: ORIENT FASHION Meet No/Date:1/84-ALC3/2011 Status: Approved

	EXPORTS	S(INDIA) PVT.LTD.		07.04.2011	
HQ File :01/84/050/00388/AM11/	RLA File	:05/24/040/00433/AM11/		Lic.No/Date:0510286527 21.03.2011	
Decision: The Committee considered the representatives of technical authorities pr				• •	
Export Item STYLE No: 849402 / 843415 INFANT DRESS IN 100% POLYESTER SOLID DYED WOVEN FABRIC. GSM: 130 + / - 10% (Variation) with INDEGENIOUS DIAPER / LINING. 100% POLYESTER SOLID DYED WOVEN FABRIC.	Export Qty. 7400 Number	Import Item Name.  100% POLYESTER SOLID DYED WOVEN FABRICS. GSM : 130 + / - 10% (Variation)  100% POLYESTER SOLID DYED WOVEN FABRICS.		owed sq	
STYLE No: 847326/861452/853310 GIRLS DRESS IN 100% COTTON 21W CORDUROY PRINTED WOVEN FABRICS. (SHELL) GSM: 145 + / - 10% (Variation) with LINING i.e; 100% POLYESTER WOVEN FABRICS. GSM: 64 + / - 10% (Variation) 100% COTTON 21W CORDUROY PRINTED WOVEN FABRICS. &	4700 Number	100% COTTON 21W CORDUROY PRINTED WOVEN FABRICS. (SHELL) GSM: 145 + / - 10% (Variation) 100% COTTON 21W CORDUROY PRINTED WOVEN FABRICS.	7784 mtrs	sq	
LINING 100% POLYESTER WOVEN FABRICS.		LINING 100% POLYESTER WOVEN FABRICS. GSM: 64 + / - 10% (Variation) 100% POLYESTER WOVEN FABRICS.	6082 mtrs	sq	
STYLE No: 849669 GIRLS SKIRTS IN 100% POLYESTER PRINTED WOVEN FABRICS. (SHELL) GSM: 84 + / - 10% (Variation) with LINING i.e; 100% POLYESTER WOVEN FABRIC. GSM: 64 +	7200 Number	100% POLYESTER PRINTED WOVEN FABRICS. (SHELL) GSM: 84 + / - 10% (Variation) 100% POLYESTER PRINTED WOVEN FABRICS.	7779 mtrs	sq	
/ - 10% (Variation) 100% POLYESTER PRINTED WOVEN FABRICS. & LINING 100% POLYESTER WOVEN FABRICS.		LINING 100% POLYESTER WOVEN FABRICS. GSM: 64 + / - 10% (Variation) 100% POLYESTER WOVEN FABRICS.	4951 mtrs	sq	
The GSM of fabric used in the export primported within the variation of +/-10% action subject to compliance of other use	. The R.A	shall be advised to take			

						07.04.	2011		
	HQ File :01/84/050/00389/AM11/ RLA File :05/24/040/00432/AM11/			Lic.N 23.03.	o/Date:0510286670 2011	:			
	Decision: The Committee considered the case as per agenda along with other representatives of technical authorities present in the meeting decided to ratify the Adva								with the
	S.	Export Item	Export Qty	y. Import item	Qty. allowed				
9	No								
	1	Ladies Top Made of 100% Polyester Dyed Fabric, GSM 85(+-10%), Style No.V5845M-2	116500 No	os. 100% Polyester Dyed Fabric (GSM 85/ +- 10%)	174750 sq. mtrs				
	Style No.V5845M-2  The GSM of fabric used in the export products should conform with the GSM of fabric imported within the variation of +/-10%. The R.A shall be advised to take necessary action subject to compliance of other usual conditions.								

	Case No.:5/1/84-ALC3/2011	II 3	Meet No/Date:1/84-ALC3/2011 07.04.2011	Status: De ferre d		
10	HQ File :01/84/050/00390/AM11/	RLA File :05/23/040/00334/AM11/	Lic.No/Date:0510286681 23.03.2011	Defer Date: 12.5.2011		
- 11	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was therefore decided to await the same and defer the case for re-listing on 12.5.2011.					

	Case No.:1/1/84-ALC3/2011	Party Name: ASHUTOSH FIBER PVT. LTD.	Meet No/Date:1/84-ALC3/2011 07.04.2011	Status: de ferre d			
11	HQ File :01/84/050/00386/AM11/	RLA File :08/24/040/00380/AM11/	Lic.No/Date:0810097585 24.03.2011	Defer Date: 12.5.2011			
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination DC(MSME). It was therefore decided to await the same and defer the case for re-listing on 12.5.2011.						

Case No.:7/1/84-ALC3/2011	Party Name:GAURAV	Meet No/Date:1/84-ALC3/2011	Status: Approved
	INTERNATIONAL	07.04.2011	

HQ File :01/84/050/00392/AM11 RLA I		.No/Date:0510286766 03.2011	
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**Decision**: The Committee considered the case as per agenda alongwith other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below: -

S. No	Export Item	Export Qty.	Import item	Qty. allowed
1	Ladies Top, Made of 100% Polyester dyed Woven Fabric GSM 52(+-10%), Style No.853/858302/864730		100% Polyester dyed Woven Fabric GSM 52(+- 10%),	3976 sq mtrs

The GSM of fabric used in the export products should conform with the GSM of fabric imported within the variation of +/-10%. The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:6/1/84-ALC3/2011		Meet No/Date:1/84-ALC3/2011 07.04.2011	Status: Deferred
13			Lic.No/Date:0410123005 29.03.2011	Defer Date: 12.5.2011

||Decision: The Committee considered the case as per agenda along with other relevant papers and observed that the case is under examination of DC(MSME). It was therefore decided to await the same and defer the case for re-listing on 12.5.2011.

Case No 14	M/s Ashima Dyecot Limited, Ahmedabad				
NC No.1/AM12	Part F.No.01/84/162/420/AM11/DES-V				
Dated 7.4.2011	Ratification of input output norms in respect of advance authorization No.0810071809 dated 12.5.20090				

Decision: The Committee considered the case as per agenda along with other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting and it has been decided to ratify the Advance Authorization issued in this case as detailed below:-

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S. No	Export Item	Export Qty.	Import item	Qty. allowed
1	Cotton bleached	2386.58	Grey cotton fabric	2505 Kgs.
	fabrics with lycra	Kgs	Optical whitening agent	11.93 Kgs.
			Silicon Emulsion	23.87 Kgs.

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

Case No 15	M/s Paramount Textiles Mills Limited
NC No.1/AM12	F.No.01/84/162/473/AM11/DES-V
Dated 7.4.2011	Ratification of input output norms in respect of advance authorization No. 3510024718 dated 23,.9.2008

Decision: The Committee considered the case as per agenda along with other relevant papers and after deliberation in consultation with the representatives of technical authorities present in meeting observed that when the fabric is made out of Cotton, Polyester and Viscose, then the same cannot be classified as Grey Cotton fabric. Hence, Committee was constrained to reject the case.

RLA may take suitable consequential action accordingly.

Case No 16	M/s Hounter Doughlas India Pvt. Ltd., Mumbai
NC No.1/AM12	F.No.01/84/50/144/am11DES-V
Dated 7.4.2011	Ratification of input output norms in respect of advance authorization No. 0310582418 dated 7.7.2001

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DIPP. It was therefore decided to await the same and defer the case for re-listing on 12.5.2011.

Case No 17	Ws Jiwanram Sheoduttarai Industries Pvt. Ltd., Kolkata		
NC No.1/AM12	F.No.01/84/50/167/am11DES-V		
Dated 7.4.2011	Ratification of input output norms in respect of advance		
	authorization No. 0210147943 dated 15.9.2010		
Decision: The Committee considered the case as per agenda alongwith other relevant			

papers and observed that the case is under examination of DIPP. It was therefore decided to await the same and defer the case for re-listing on 12.5.2011.

Case No. 18	Reference received from PC-IV (B) in respect of M/s Munib
	Overseas Corporation, Kanpur
NC No.1/AM12	F.No.01/84/162/196/AM11/DES-V
Dated 7.4.2011	Clarification as to whether the export product' cotton check sheet. Cotton check pad, cotton traveling boot, cotton winter rug and cotton leg protector are covered under DEPB rate schedule at S. No. 72 and articles made of supreme halter made of polypropylene are covered under DEPB rate schedule at S.No. 13 and P.P tapes with U.V stabilization 2% by weight plain/fabricated (a) P/P poly pad (b) poly traveling boot is covered under DEPB entry S.No. 40 of export product group 'plastics'.

Decision: The Committee considered the case as per agenda along with other relevant papers and heard Shri. M. Najmi, Partner in the firm, who appeared for personal hearing in this case. Shri M Nazmi was asked to submit any documentary proof showing how their products fall under made-ups category. It was therefore decided to await the same and defer the case for re-listing on 12.05.2011.

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